

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.228 - TP 9 of 2016(CP 46 of 2010)
Item No.229 – IA 32 of 2019

Proceedings under Section 397-398

IN THE MATTER OF:

Rajesh Patil

.....Applicant

V/s

Moonshine Films Pvt Ltd & Ors

.....Respondent

Order delivered on 19/01/2023

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)

Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. S. Suryanarayan, Adv. .

For the Respondent

: Mr. Parth Saluja for Mr. Apurva Vakil, Adv. for R-1
Mr. Jaimin Dave, Adv.

ORDER

Due to paucity of time, matter could not be taken up for hearing.

List on 14.03.2023

-Sd-

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**